Declaration of Assets and Liabilities

Year 2024-25

I, Pratiksha Rani, Daughter of Dhramdeo Prasad aged 28 years, belonging to Stenographer and Private Secretary service and presently working as Stenographer, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	Cash	10000/-	Nil	Nil	Nil	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	-		·	-
(111)	Bonds, Debentures and Shares in Companies	Nil		-		•
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	•	-		-
(V)	Motor Vehicles (details of make, etc.)	Nil	-			-
(VI)	Jewellery (give details of weight and value)	Gold - 12 gm Silver- 60 gm	-	-		
(VII)	Other assets, such as values of claims/ interests	Nil	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	-	-	,	-
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	-	•	-	÷
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	•	•	•	
(IV)	Houses/Apartments , etcLocation(s) -Survey/door number(s) Extent(Total	Nil		-		
	measurement) -Current market value					
(V)	Others (such as interest in property)	Nil	-	-	11-21-22	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 05.02.2025		
(a)	(i) Loans from Banks	(i) SBI; BVM, Patna	77968/-		
	(ii)Loans from financial institutions	Nil	-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil			

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	(b) dues to departments dealing with supply of water	Nil	-
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil (IT Up to AY 2024-25) PAN NoEGUPR5962L	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN NO: -		1101	8429	4412						
Gender	:-	F] (N	//F)						
Date of Birth	:-	0	2	0	5	1	9	9	6	(DD/MM/YYYY)
Class/Group	E	С		(A/B/	C)					
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Home District	;-	Nalai	nda							
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Signature Kraliksha Rom

Name of Employee: PRATIKSHA RANI

Place - Patna

Designation: Stenographer

Date: 05.02.2025

Department: Bihar Legislative Assembly Secretariat,

Patna

Please sign each page of the declaration. Asset declaration form must be in A4 Note: size white paper with computer typed (single side) in prescribed format.